

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

Sr. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	68/17 & IA No.215/17 (IA-215/17 - For exemption from filing certified copy of impugned order)	Indian Wind Power Association Vs. Gujarat Electricity Regulatory Commission & Ors.	565/17 & 15.02.17	07.03.17		28.03.17
2.	69/17 & IA No.216/17 (IA-216/17 - For exemption from filing certified copy of impugned order)	Indian Wind Power Association Vs. Gujarat Electricity Regulatory Commission & Ors.	566/17 & 15.02.17	07.03.17		28.03.17
3.	70/17	DCM Shriram Limited Vs. Rajasthan Electricity Regulatory Commission & Ors.	335/17 & 27.01.17	08.03.17		29.03.17
4.	IA No. 220/17 & IA No. 219/17 in DFR No. 4097/16 (IA-220/17 -For condonation of delay in re-filing the appeal & IA-219/17 -For condonation of delay in filing the appeal)	TANGEDCO Vs. Central Electricity Regulatory Commission & Ors.	4097/16 & 15.12.16	09.03.17		29.03.17
5.	DFR No. 593/17 (For Maintainability)	Gujarat Urja Vikas Nigam Limited Vs. CERC and ORS	593/17 & 17.02.17	09.03.17	Mr. Amit Kapur, J.Sagar, for R-2	29.03.17
6.	78/17 & IA No.222/17 (IA-222/17 - For exemption from filing certified copy of impugned order)	Indian Wind Energy Association Vs. Gujarat Electricity Regulatory Commission & Ors.	578/17 & 16.02.17	10.03.17		29.03.17

By Order
Sd/-
Dy. Registrar

Dated: 14.03.2017